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The High Court of Kerala

Kochi- 682 031
Dated- 31.3.2018

Proceedings

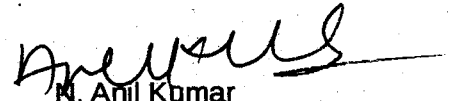
High Court establishment- Filling up of vacancy in the category of Joint Registrar, High Court on temporary basis- orders issued.

Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A5-602/2017 dated 8.2.2018.

Order No.A5-42148/2016

Sri.Ealias K.Abraham, Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 is promoted as Joint Registrar, High Court in the scale of pay of Rs.85000-117600 on temporary basis vice Smt.R.Sushama, Joint Registrar proceeded on leave preparatory to retirement as per the High Court proceedings read (2) above. Sri.Ealias K.Abraham will hand over the charge of Deputy Registrar to Sri.M.Sebastian Joseph, Deputy Registrar, High Court and will take charge as Joint Registrar, High Court from Smt.N.Anitha, Joint Registrar, High Court, forthwith.

(By Order)


M. Anil Kumar
Registrar General

To

- The Officers concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
- The Sub Treasury Officer, Ernakulam.
- The Joint Registrars, High Court
- The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court
- The Finance Wing, High Court.
- The G (Accounts- I & III) Sections, High Court
- ✓ The I.T. Section, High Court (for publishing in the High Court website)
- The A1, A2, A3, A4 & A6 seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.